

14

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 490/93

New Delhi: this the 11th day of May, 1999.

HON'BLE MR. S. R. RADIGE VICE CHAIRMAN (A).

HON'BLE MR. T. N. BHAT, MEMBER (J)

Shri Harish Kumar Sharma,
w/o Shri Har Prasad Sharma,
working as Pharmacist,
Rural Health Training Centre,
Najafgarh,
New Delhi - 110 043 Applicant.

(By Advocate: Shri B.B. Rawal).

Versus

Union of India through

1. The Director General of Health Services,
Nirman Bhawan,
New Delhi.

2. Officer Incharge,
Rural Health Training Centre,
Najafgarh,
New Delhi.

3. Medical Officer Incharge,
Primary Health Centre,
Rural Health Training Centre,
Najafgarh,
New Delhi Respondents.

(By Advocate: Shri E. X. Joseph).

ORDER

HON'BLE MR. S. R. RADIGE VICE CHAIRMAN (A).

Applicant seeks regularisation as Pharmacist,
with other reliefs contained in para 8 of the O.A.

2. It is not denied that applicant has been
working as Pharmacist since January, 1992 and there
is nothing on record to establish that his work as
Pharmacist has been unsatisfactory.

3. What has stood in his way of being regularised
according to respondents, is the medical report
from the HOD, Eye Deptt. Dr. RML Hospital dated 28.3.92
which is as under:

"Higher grade colour defective. Lower grade colour vision present."

4. As the career of an employee is involved and in the interest of justice this OA is disposed of with a direction to respondents to arrange to convene a Medical Board as early as possible, and preferably within 4 months from the date of receipt of a copy of this order to review applicant's case, and upon receipt of the medical report, consider applicants' case for regularisation with consequential benefits in accordance with rules and instructions.

5. The OA is disposed of in terms of para 4 above. No costs.


(T.N. Bhat)

MEMBER(J)


(S.R. ADIGE)
VICE CHAIRMAN (A).

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